

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA.227/95

Dated this the 9th Day of March, 1995

Shri N.V. Krishnan, Hon. Vice Chairman(A)
Dr. A. Vedavalli, Hon. Member(J)

Shri Virender Pal Singh,
S/o Shri Mahendra Pal Singh,
Village & P.O. Dhindar,
District Ghaziabad (U.P.) ...Applicant

By Advocate: Shri Charan Lal Sahu.

versus

1. Union of India through
Secretary (Defence)
Ministry of Defence, New Delhi.
2. Ordnance Factory through its
General Manager, Muradnagar.
3. The Chairman,
Ordnance Factory Board,
10A, Auckland Road,
Calcutta 700 001. ...Respondents.

By Advocate: None.
Shri Raj Kumar Tank, U.D.C. departmental representative
on behalf of the respondents.

O R D E R (Oral)
(By Shri N.V. Krishnan)

On 8.2.95, we directed issue of notice to the
respondents for filing reply. No reply has since been
filed.

2. The grievance of the applicant is in respect
of the order of the disciplinary authority dated
4.8.94, by which, he was dismissed from service. He
filed an appeal on 26.8.92 (Annexure A2). It is stated
that the appeal is still pending. It was also stated
that the applicant would be satisfied if a direction
was issued to the respondents to dispose of the appeal
within a specified time.

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3. Today Shri Raj Kumar Tank, U.D.C., departmental representative, on behalf of the respondents, appears and states that a reply would be filed within 4 weeks.

4. We are of the view that in the circumstances of the case, a further reply of the respondents is not necessary. We dispose of this OA with a direction to the respondents to dispose of the Annexure A-2 appeal filed by the applicant within 2 ~~weeks~~ ^{months 6} from the date of receipt of this order under intimation to the applicant. In case, the appeal has already been disposed of, the respondents are directed to inform the applicant accordingly and also inform him as to when the copy of the order was sent to him. In any case, a copy of the appellate order has to be sent to him.

5. The OA is disposed of, with the above direction.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

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9.3.85
(N.V. Krishnan)
Vice Chairman(A)

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